

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

DA No.1379/92

9

New Delhi this the 30th day of June, 1997.

Hon'ble Dr. A. Vedavalli, Member (J)
Hon'ble Mr. R.K. Ahooja, Member (A)

S.K.C. Tiwari,
S/o late Shri S.R. Tiwari,
C/o Shri B.S. Mainee,
240 Jagriti Enclave,
Delhi-110 092.

...Applicant

(By Advocate Shri B.L. Madhok, proxy for Shri B.S. Mainee,
Counsel).

-Versus-

Union of India through:

1. The Secretary,
Ministry of Railways,
Railway Board, Rail Bhavan,
New Delhi.
2. The General Manager,
Northern Railway,
Baroda House,
New Delhi.

...Respondents

(By Advocate Shri B.K. Aggarwal)

O R D E R (ORAL)

Learned proxy counsel for Shri B.S. Mainee
requests permission to withdraw the O.A. The O.A.
is, therefore, dismissed, as withdrawn.

R.K. Ahooja
(R.K. AHOOJA)
Member (A)

A. Vedavalli
(DR. A. VEDAVALLI)
Member (J)

cc.